

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
UNSTARRED QUESTION No. 1336  
TO BE ANSWERED ON THE 18<sup>th</sup> December, 2018

**Online Pharmacies**

1336. SHRI B. VINOD KUMAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has proposed rules for regulating online Pharmacies and to provide a boost to e-pharmacies thereby allowing them to function at par with brick-and-mortar stores; and  
(b) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;  
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI  
MANSUKH L. MANDAVIYA)**

(a) & (b): The Central Government has published draft rules vide G.S.R. 817 (E) dated 28th Aug 2018 for amendment to the Drugs and Cosmetics Rules, 1945 for incorporating provisions relating to regulation of sale and distribution of Drugs through e-pharmacy. The draft rules provide provisions for registration of e-pharmacy, periodic inspection of e-pharmacy, prohibition of advertisement of drugs through e-pharmacy, monitoring of e-pharmacy, etc. The draft rules are available on the website of Central Drugs Standard Control Organization (CDSCO) at <https://cdsco.gov.in/opencms/opencms/en/Notifications/Gazette-Notifications/>.

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